

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH, CALCUTTA

O.A.No. 1024/96

Present : Hon'ble Mr. S.K. Ghosal, Administrative Member  
Hon'ble Mr. P.C. Kannan, Judicial Member

Dr. Md. ARIFUL HAQUE

Vs.

UNION OF INDIA & ORS.

For the applicant : Mr. Samir Ghosh, counsel

For the respondents : Mr. P.K. Arora, Counsel

Heard on : 4.5.2000

Order on : 4.5.2000

ORDER

Hon'ble Mr. S.K. Ghosal, A.M.

Heard learned counsel on both sides. In this case no reply statement has been filed so far by the respondents.

2. It appears that the representation made by the applicant for regularising the period of absence in the month of June/July 1990 on the ground that he had proceeded on leave for 12 days during that period after his leave was sanctioned by the Chief Medical Superintendent, Eastern Railway, Asansol, i.e., the Respondent No.5, and that the Senior Divisional Medical Officer, Eastern Railway, Asansol had cancelled that sanction in an allegedly unauthorised manner, have not been considered by the competent authorities in the respondents organisation.

3. The learned counsel for the respondents fairly concedes that the competent authority in the respondents organisation is willing to consider the representation made in this behalf by the applicant and to communicate ~~the~~ <sup>its</sup> decision within a reasonable period of time.

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4. In these circumstances, we are of the considered view that the ends of justice will be met, if the applicant is allowed to make a comprehensive representation to the competent authority in the respondents organisation requesting for the reliefs sought by him in the present OA in an appropriate manner and the same is duly considered. He shall make this representation, if he so wishes, within the period of four weeks from today. On receipt of such a representation, the competent authority in the respondents organisation shall pass a speaking order and communicate the same to the applicant within a period of six weeks thereafter. If the applicant still feels aggrieved by that order, he shall be free to approach this forum. No costs.

*P. C. Kannan*  
(P.C. Kannan)  
Member (J)

*S. K. Ghosal*  
(S.K. Ghosal)  
Member (A)

vtc.